but there was no ambulance available, there was no wheelchair available and due to that they were not able to arrange a transport immediately for shifting me to hospital. So, I personally felt that, being an MP, even though the lady constables attended on me but they were not able to quickly rescue me.

MR. DEPUTY CHAIRMAN: Now, please put your question. The time will be over.

SHRIMATI VIJILA SATHYANANTH: I would like to know, through you, from the hon. Minister whether all the adequate, necessary medical aid would be made available in all the trains as well as in all the stations, and people are to be attended. Thank you.

SHRI ANGADI SURESH CHANNABASAPPA: We will examine this thing. This question is related to health. I appreciate that my RPF police have given immediate attention. But they were not having walky-talky. I will examine this thing and, if necessary, next time this arrangement will also be made to the police.

MR. DEPUTY CHAIRMAN: I think the Minister has replied.

SHRI PIYUSH GOYAL: Sir, I will just add one point. I wish hon. Member a good health and I wish that she always remains very healthy. But, obviously, you all will appreciate that there are 12,000 trains running in the Railways every day. We can't have medical facility in every train. Every staff member cannot go to...

श्री उपसभापतिः माननीय मंत्री जी, अब समय खत्म हो चुका है। कृपया अपना उत्तर शीघ्र पूर्ण कीजिए।

SHRI PIYUSH GOYAL: But we will ensure that, in future, it is taken care of.

## WRITTEN ANSWERS TO STARRED QUESTIONS

## Households registered under MGNREGA

- \*84. DR. SANTANU SEN: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) the number of households registered under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA)who were able to get work for 100 days, the State-wise details of the last three years;
- (b) whether it is a fact that the average MGNREGA wages have decreased and the details of wages given in the past five years; and

(c) the number of instances of MGNREGA workers being denied their wages for not having Aadhaar Card or mismatch of biometrics, the State-wise details of the last three years?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR): (a) State/UT-wise details of households completing 100 days of employment during the last three years under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is given in Statement (*See* below).

(b) No, Sir. As per Management Information System (MIS), the details of average MGNREGA wages in the last five financial years are given below:

Financial Year	Average Wage Rate per day per person (₹)
2014-2015	143.92
2015-2016	154.08
2016-2017	161.65
2017-2018	169.44
2018-2019	179.12

(c) All wages to workers under MGNREGS are not paid through Aadhaar Based Payment System (ABPS). Those workers who do not have Aadhaar number or are in process of ABPS conversion are paid electronically through account based transfers into their Bank/Post office accounts.

StateMent

State/UT-wise details of households completing 100 days of employment under the MGNREGS

Sl. No.		States/UTs	Households completed 100 days of employment (₹ in lakh)		
			2016-17	2017-18	2018-19
	1	2	3	4	5
1.	An	dhra Pradesh	5.83	5.95	8.10
2.	Arunachal Pradesh		0.00	0.00	0.003
3.	As	sam	0.11	0.11	0.19

88	Written Answers to	[RAJYA SABHA]	Star	Starred Questions	
-	1 2	3	4	5	
4.	Bihar	0.14	0.16	0.25	
5.	Chhattisgarh	1.73	3.24	4.28	
6.	Goa	0.00	0.00	0.00	
7.	Gujarat	0.08	0.11	0.34	
8.	Haryana	0.03	0.04	0.04	
9.	Himachal Pradesh	0.11	0.14	0.70	
10.	Jammu and Kashmir	0.35	0.36	0.38	
11.	Jharkhand	0.37	0.58	0.26	
12.	Karnataka	1.96	0.30	2.12	
13.	Kerala	1.13	1.17	4.42	
14.	Madhya Pradesh	1.41	1.35	0.77	
15.	Maharashtra	1.68	2.02	1.92	
16.	Manipur	0.00	0.00	0.00	
17.	Meghalaya	0.87	1.15	1.61	
18.	Mizoram	0.57	0.00	0.82	
19.	Nagaland	0.002	0.001	0.00	
20.	Odisha	0.36	0.68	0.47	
21.	Punjab	0.04	0.10	0.07	
22.	Rajasthan	4.27	2.28	5.88	
23.	Sikkim	0.08	0.04	0.05	
24.	Tamil Nadu	13.21	1.50	2.60	
25.	Telangana	1.76	2.04	2.27	
26.	Tripura	1.16	0.04	0.15	
27.	Uttar Pradesh	0.41	0.43	0.72	
28.	Uttarakhand	0.26	0.22	0.26	
29.	West Bengal	2.00	5.58	13.38	
30.	Andaman and Nicobar Islan	ds 0.01	0.00	0.002	
31.	Lakshadweep	0.00	0.00	0.00	
32.	Puducherry	0.00	0.00	0.00	
	National	39.91	29.55	52.05	

Source: www.nrega.nic.in